

Insolvency and Bankruptcy Board of India
7th Floor, Mayur Bhawan, Connaught Circus, New Delhi, 110001

File No: HR-13011/1/2021-IBBI

Dated: 18th July 2024

CORRIGENDUM

Sub: Appointment of Executive Director (ED) on deputation basis.

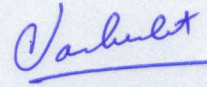
Please refer to the IBBI's vacancy notice of even number dated 21 May 2024 on the above-mentioned subject.

2. The number of posts has now been increased from 01 (one) to 02 (two).
3. Pay and Allowances as mentioned under **para 5(I) (b) of Annexure-A** of the said vacancy notice for the post of ED in IBBI on deputation basis may instead be read as under:

Pay and Allowances:

***Remuneration:** IBBI has adopted pay on the pattern of SEBI pay scales for its executive directors. The present pay for the Executive Director is Rs. 204000-6000(2)-216000(3). Other benefits including House allowance, Transport, LFC and Medical Benefits will be admissible. The pay of the officers joining IBBI on deputation basis will be fixed under pay scale of IBBI and he/she will be entitled for other benefits/perks admissible in IBBI. The present rate of Dearness Allowance is 48.75 percent which is revised on quarterly basis.*

4. Rest of the terms and conditions would remain same.
5. The last date of submission of application has now been extended till 16th August, 2024.



(Ravi Kumar Vashisht)
Deputy General Manager

Encl.: As above.

1. Secretary, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi with a request to get this notice placed on the Ministry's Website.
2. Information Technology Division in IBBI with a request to get this notice placed on IBBI website.